

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)
LOK SABHA
UNSTARRED QUESTION NO. 3935
(TO BE ANSWERED ON 10.08.2016)

SELECTION IN CIVIL SERVICES EXAMINATION

3935. SHRI C.R. PATIL:

Will the PRIME MINISTER be pleased to state:

- (a) the number of candidates selected by UPSC on the basis of Civil Services Examination, 2003;
- (b) the number of physically challenged candidates selected out of them;
- (c) the number of physically disabled candidates selected who were allocated services;
- (d) the physically disabled candidates selected who were not allocated any service and the reason for non-allocation; and
- (e) whether the Government is considering to give any relief to such physically disabled candidates who were selected on the basis of Civil Services Examination, 2003 and if so, the details thereof?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a)to(c): Union Public Service Commission (UPSC) recommended 413 candidates including 4 Physically Challenged candidates in Civil Services Examination, 2003. Out of these 4 Physically Challenged candidates, three candidates were allocated service.

(d)&(e): One candidate was recommended as Locomotor Disability Cerebral Palsy-PH General candidate. As per her rank, preferences expressed for various services, vacancy at her turn in PH-Unreserved category, Medical status etc., she could not be allocated to any service due to non-availability of vacancies at her turn in PH-Unreserved category.
